

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3680  
ANSWERED ON:26.04.2012  
NATIONAL PROJECTS  
Ray Shri Rudramadhab

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the details of the criteria for declaring a project as a National Project; and
- (b) the action taken by the Union Government to expedite the completion of National Projects?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) The criteria for declaring a project as National Project is given at Annexure-I.
- (b) To expedite the completion of National projects, the Union Government is providing 90% Central Assistance (CA) of the balance project cost (cost of work) of irrigation and drinking water components of the National Projects for their completion in a time bound manner. The progress of work in respect of National Projects under execution is monitored by Central Water Commission. The progress of implementation is also reviewed from time to time by High Powered Steering Committee for implementation of National Projects.